

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.70/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.RATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company	Madanlal Agarwal & Ors.-Versus- R.P. Warehouse & Tea Industries Limited & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~1) Mr. Ratnako Banerjee, Adv~~

1) Mr. Nirmalya Dasgupta, Adv

2) Mr. Shaupak Mitra, Adv

3) Ms. Soumali Basu, Adv

4) Ms. Raishree Mukherjee, Adv

Petitioners

Raishree
7/12/17

Now Manji Bhutera, Adv
Mr. Debanga Bose, Adv

Respondents
no. 1 to 7

7/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 7 are present.

Ld. Counsel for the respondents informed that there are chances for settlement between the parties and both the parties prayed for adjournment. Prayer is allowed.

List on 12/01/2018 for order. Interim order is extended till next date of hearing.

sd
(Jinan K.R.)
Member (J)

sd
(V.P.Singh)
Member (J)